

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:6485
ANSWERED ON:07.05.2013
SUPPLY OF SUBSTANDARD MEDICINES FOR CAPF
Vishwanath Shri Adagur H

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the details of cases of supply of sub-standard medicines/injections to the various dispensaries of the Central Armed Police Force (CAPF) that have come to the notice of the Government during each of the last three years and the current year force-wise;
- (b) the action taken against such companies and the responsible officials of CAPF during the said period, force-wise; and
- (c) the steps taken by the Government to check such cases in future?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N. SINGH)

(a) & (b): No cases of supply of sub-standard medicines/injections to the various dispensaries of the Central Armed Police Forces (CAPFs) have come to the notice of the Government during the last three years and the current year, except one case of Sashastra Seema Bal (SSB) in the year 2011-12, wherein 2380 Tablet Neurotone Forte for Rs.1022/- supplied by Government Medical Store Depot (GMSD), Kolkata to Composite Hospital, SSB, Purnea were found in powder form inside the strips. SSB had taken up the case with GMSD, Kolkata for replacement of the same. SSB, vide letter dated 21.6.2012, has also taken up the matter with DG of Health Services for replacement of the medicines or adjust the amount. In the instant case, no one can be held responsible as timely action was initiated to mitigate the loss/damage.

(c): SSB is procuring medicines from Government Medical Store Depot directly by placing the annual indent to avoid such cases.